

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**  
**SUPPLEMENTARY CAUSE LIST DATED 15.09.2022 (THURSDAY)**

## **COURT – IV**

# **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:20 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 513 of 2022	Jitender Kumar Jain Vs. Pavan Enterprises  <b>With</b>	Amir Arsiwala Piyush Deshpande	Vijay Tangri
<b>2.</b>	Comp. App. (AT) (Ins) No. 514 of 2022	Jitender Kumar Jain Vs. Pavan Enterprises	Amir Arsiwala Piyush Deshpande	Vijay Tangri

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>3.</b>	Comp. App. (AT) (Ins) No. 217 & 218 of 2022 & I.A. No. 1067 of 2022	Bhawanishankar Harishchandra Sharma Vs. Feedback Highways OMT Pvt. Ltd. & Anr.	Abhirup Dasgupta	Shweta Bharti Ankita Panikkar Sukrit Kapoor-R1
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**By order of Hon'ble Chairperson**  
**-sd/-**  
**Registrar**